

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**REVISED CAUSE LIST OF B BENCH FOR 06-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT, TIME- 10.30 A.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2487/KOL/2024	2018	[D] IMAX INFRASTRUCTURE PRIVATE LIMITED	
2	ITA 1453/KOL/2025	2014-2015	[A] JAY SHREE TEA & INDUSTRIES LTD.	
3	ITA 1950/KOL/2025	2020-2021	[A] KESAB COOMAR	
4	ITA 2097/KOL/2025	2009-2010	[A] JOYPRIT PLASTIC DEALERS PVT. LTD.	
5	ITA 2283/KOL/2025	2011-2012	[A] GODAWARI COMMERCE PVT. LTD.	
6	ITA 2337/KOL/2025	2013-14	[D] KAMMNA AUTOPART SALES PRIVATE LIMITED	
7	ITA 2338/KOL/2025	2015-16	[A] JALPAIGURI ZILLA REGULATED MARKETING COMMITTEE	
8	ITA 2488/KOL/2025	2012-2013	[A] HAPPY HOMES & HOUSES PVT. LTD.	
9	ITA 2489/KOL/2025	1997-1998	[A] GOURI SHANKAR JAIN HUF	
10	ITA 2497/KOL/2025	2023-24	[D] GREYFORCE INDUSTRIES LIMITED	
11	ITA 14/KOL/2025	2015-2016	[A] GUNMALA DEVI JAIN	



Assistant Registrar
05-Jan-2026